

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON MONDAY, THE 1ST SEPTEMBER, 2008 AT 2.00 P.M.

I. OBITUARY REFERENCES.

A MINISTER to make reference to the deaths of the late:-

1. Shri Babu Parmanand, former Governor of Haryana.
2. Comrade Harkishan Singh Surjeet, former Member of Parliament.
3. Shri Vinod Kumar Marya, former Minister of State, Haryana.
4. Shri Amar Singh Dhandey, former Member of Haryana Legislative Assembly.
5. Shri Suraj Mal, former Member of Haryana Legislative Assembly.
6. Freedom Fighters of Haryana.
7. Martyrs of Haryana.
8. Bomb blasts at Jaipur, Bangalore and Ahmedabad.
9. Naina Devi Temple Tragedy.
10. Others.

II. QUESTIONS.

Questions entered in the separate list to be asked and answers given.

III. FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE.

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| (i) THE SPEAKER | to report the time table fixed by the Business Advisory Committee in regard to various business. |
| (ii) A MEMBER OF THE COMMITTEE | to move that this House agrees with the recommendations contained in the First Report of the Business Advisory Committee. |

IV. PAPERS TO BE LAID/RE-LAID ON THE TABLE OF THE HOUSE.

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| 1. A MINISTER | to lay on the Table the Indian Stamp (Haryana Amendment) Ordinance, 2008 (Haryana Ordinance No. 2 of 2008). |
| 2. A MINISTER | to lay on the Table the General Administration Department Notification No. S.O.31/H.A.3/1975/S.8/2008, dated the 16 th April, 2008 regarding Haryana Legislative Assembly Speaker's and Deputy Speaker's Allowances Rules, 1997, as required under section 8(2) of the Haryana Legislative Assembly Speaker's and Deputy Speaker's Salaries and Allowances Act, 1975. |
| 3. A MINISTER | to lay on the Table the General Administration Department Notification No. S.O.32/H.A.3/1970/S.8 and 9/2008, dated the 16 th April, 2008 regarding Haryana Ministers Allowances Rules, 1972, as required under section 9(2) of the Haryana Salaries and Allowances of Ministers Act, 1970. |
| 4. A MINISTER | to lay on the Table the General Administration Department Notification No. S.O.46/H.A.9/1979/S.8/2008, dated the 27 th May, 2008 regarding Haryana Legislative Assembly (Facilities to Members) Rules, 1979, as required under section 8(3) of the Haryana Legislative Assembly (Facilities to Members) Act, 1979. |

P.T.O.

5. A MINISTER to lay on the Table the Personnel Department Notification No. G.S.R.5/Const./Art.320/2008, dated the 6th February, 2008 regarding amendment in Haryana Public Service Commission (Limitation of Functions) Regulations, 1973, as required under Article 320(5) of the Constitution of India.
6. A MINISTER to lay on the Table the Personnel Department Notification No. G.S.R.27/Const./Art.318/2008, dated the 7th August, 2008 regarding amendment in Haryana Public Service Commission (Conditions of Service) Regulations, 1972, as required under Article 320 (5) of the Constitution of India.
7. A MINISTER to lay on the Table the Personnel Department Notification No. G.S.R.30/Const./Art.320/2008, dated the 18th August, 2008 regarding amendment in Haryana Public Service Commission (Limitation of Functions) Regulations, 1973, as required under Article 320(5) of the Constitution of India.
8. A MINISTER to lay on the Table the Town and Country Planning Department Notification No. DS-2008/1637, dated the 16th April, 2008 regarding amendment in Haryana Development and Regulation of Urban Areas Rules, 1976, as required under section 24 of the Haryana Development and Regulation of Urban Areas Act, 1975.
9. A MINISTER to lay on the Table the Excise and Taxation Department Notification No.S.O.42/H.A.6/2003/S.60/2008, dated the 14th May, 2008 regarding amendment in the Haryana Value Added Tax Rules, 2003, as required under section 60 (4) of the Haryana Value Added Tax Act, 2003.
10. A MINISTER to lay on the Table the Interim Report of Third State Finance Commission Haryana, as required under Article 243-I(4) and 243-Y(2) of the Constitution of India.
11. A MINISTER to lay on the Table the Annual Report of Haryana Police Housing Corporation Limited for the year 2005-2006, as required under section 619-A(3)(b) of the Companies Act, 1956.
12. A MINISTER to lay on the Table the 40th Annual Report of Haryana Warehousing Corporation for the year 2006-07, as required under section 31(11) of the Warehousing Corporation Act, 1962.

V PRESENTATION OF PRELIMINARY REPORT OF COMMITTEE OF PRIVILEGES REGARDING PRIVILEGE ISSUE AND EXTENTION OF TIME FOR PRESENTATION OF THE FINAL REPORT.

THE CHAIRPERSON
COMMITTEE OF
PRIVILEGES :

to present Third Preliminary Report of the Committee of Privileges with regard to the question of alleged breach of privilege given notice of by Shri Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana against Shri Om Prakash Chautala, MLA in respect of misconduct, misbehaviour and disorderly disrupting the proceedings of the House, unbecoming of a Member of the House, thereby committing the contempt of the House/breach of privilege on 20.3.2007 and on earlier occasions also.

ALSO

to move that the time for the presentation of the final Report to the House be extended upto the first sitting of the next Session.

VI PRESENTATION OF PRELIMINARY REPORT OF THE COMMITTEE OF THE HOUSE TO INQUIRE INTO THE DETAILS OF PUBLIC PROPERTIES TRANSFERRED/AUCTIONED/ALLOTTED DURING THE YEARS 1999-2000 TO 2004-2005 AND EXTENTION OF TIME FOR PRESENTATION OF THE FINAL REPORT.

THE CHAIRPERSON OF THE COMMITTEE: to present First Preliminary Report of the Committee of the House to inquire into the details of public properties transferred/auctioned/allotted during the years 1999-2000 to 2004-2005.

ALSO to move that the time for the presentation of the final Report to the House be extended upto the first sitting of the next Session.

VII PRESENTATION OF SUPPLEMENTARY ESTIMATES (FIRST INSTALMENT) FOR THE YEAR 2008-2009 AND THE REPORT OF THE ESTIMATES COMMITTEE THEREON.

- (i) THE FINANCE MINISTER to present the Supplementary Estimates (First Instalment)-2008-2009.
- (ii) THE CHAIRPERSON, ESTIMATES COMMITTEE to present the Report of the Committee on Estimates on the Supplementary Estimates (First Instalment)-2008-2009.

**CHANDIGARH:
THE 31ST AUGUST, 2008**

**SUMIT KUMAR
SECRETARY.**